

ADM/294/2020

Office of the
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Dated: 19.09.2020.

NOTIFICATION

Sitting arrangement made vide this office notification bearing ADM No. 294/2020, dated 18.09.2020, in respect of Shri. T.C. Srikanth, Prl. Senior Civil Judge & JMFC, Anekal on 21.09.2020, 22.09.2020, 24.09.2020 and 25.09.2020 stands cancelled, in view of deputation of officer to virtual online training. Shri. Gokula K., Prl. Civil Judge & JMFC, Anekal is placed in charge of the courts of Prl./Addl. Senior Civil Judge & JMFC, Anekal from 21.09.2020 to 23.09.2020.

Further, Shri. Shrikanta N.A., Additional Senior Civil Judge & JMFC is placed incharge of the court of Prl. Senior Civil Judge & JMFC, Anekal from 24.09.2020 to 26.09.2020.



(VENKATESH NAIK T.)

Prl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

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